

## Statement

## Outstanding Credit of Schedule Commercial Banks

(Amount in thousands of Rupees)

District	Agriculture						Small Scalen Industrial Units	
	Direct Finance		Indirect Finance		Total		No of Accounts	Amount outstanding
	No of A/cs.	Amt. outstanding	No. of A/cs.	Amt. outstanding	No. of A/cs.	Amt. outstanding		
<b>(1) Madhuban :</b>								
(As on last Friday of)								
December 1974	152	5,22	2	15	154	5,37	13	98
December 1975	781	16,85	5	1,74	786	18,59	19	442
June 1976	1,171	21,93	15	4,67	1,186	26,65	26	567
December 1977	956	24,56	134	1,70	1,090	26,26	367	754
<b>(2) Darbhanga :</b>								
(As on last Friday of)								
December 1974	5,040	59,00	22	7,37	5,062	65,37	68	22,83
December 1975	5,322	54,22	21	6,14	5,343	60,36	92	23,48
June 1976	2,473	61,63	15	3,90	2,488	65,53	140	22,51
December 1977	3,874	106,68	152	12,74	4,026	119,42	304	41,07

**Guidelines regarding Income-Tax Rebate to Professionals for purchase of Newspapers and Periodicals**

5531. SHRI SANAT KUMAR MANDAL: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 2208 on the 27th June, 1980 regarding Income-tax rebate to professionals for purchase of newspapers and periodicals and state:

(a) whether he would lay on the Table the guidelines issued by the Central Board of Direct Taxes to the Field Officers clarifying the legal position to ensure uniformity in this matter; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) A copy of the Instruction No. 1333 dated 17th May, 1980 (issued from File No. 202/90/79-ITA. II) containing the guidelines issued by the Central Board of Direct Taxes to the Field Officers is laid on the Table of the House [Placed in Library. See No. LT-1157/80].

(b) In view of the reply to part (a) above, the question, does not arise.